

Mrs. Deepan Misra
 R.N. Narm
 A.D.O
 B.S. Tripalhi
 CAT 1/1/11
 P. Panda
 M. Saloo
 M.P.J. Rao

(A) A

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A.No. 400 1994

Mr. Ashok Mishra
 (Sr. S.E.)

Kumari Kalpana Behera Applicant (s)

Versus

Union of India & Others Respondent (s)

Sr. No.	Date	Order with Signature
1	22 94	<p>REGISTER</p> <p style="text-align: center;"><i>R. P. Panda</i> Dy. Registrar</p>
2.	7.7.94	<p>Heard Shri Deepak Misra XXXXXX and Shri Ashok Mishra learned counsels for the petitioner and the Respondents, respectively.</p> <p>It is directed that, if the employment exchange has sponsored only two name as contended by the applicant, the Superintendent of Post Offices, Mayurbhanj Division at Baripada will take action to notify and further publicise the vacancy as per rules before finalising the selection. And if the selection has not been finalised the candidature of the applicant will also be considered XXXXXX if she applies for the post. The Supdt. of Post Offices will be free to select the candidate best suited for the job.</p> <p style="text-align: center;">The matter is thus,</p>

S.P.O. of No 5212
 2's filed.

M. S.
 7/7/94

For Registration

M. S.
 7/7/94

S.P.
 7.7.94

M. S.
 7/7/94

R. Panda
 7.7.94

For Admission 2
 Information for
 copy of served.

M. S.
 7/7/94

R. Panda

2

O.A. 400-94,

(A)

Serial
No. of
Order

Date of
Order

Order with Signature

disposed of. No costs.

[Signature]
Member (Admn.)

A copy of the
~~original~~ decision
may be given to
both the Council

Adm.
11/7/94

[Signature]
S.O.C. 11/7/94

Received by
Sandhya Kumar Raha
11-7-94

Received Copy of
the order dt 7/7/04
on behalf of Mr. Ashu
Mishra
S.O.C.
Rohan Rana
13/7/04